

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 249**  
**(IB)-667(ND)2019**

**IA/5529/ 2020 IA/4242/2020 IA/4931/2020 IA/5111/2020 &  
IA/4451/2020, IA-978/2021, IA/1670/2021, IA/1800/2021**

**IN THE MATTER OF:**

**M/s. Renu Proptech Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Red Topaz Real Estate Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Mr Rakesh Kumar, Ms Preeti Kashyap appearing for the RP

**ORDER**

Renotify this case on 06.08.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**